

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 14074/2014

BACHAN SINGH &amp; ANR Petitioner(s)

VERSUS

GRAM SABHA &amp; ORS Respondent(s)

(with office report)

Date : 12/05/2015 This petition was called on for hearing today.

For Petitioner(s) Mr.Aniruddh Joshi,adv.  
Mr. Vivek Gupta,Adv.For Respondent(s) Md.Zaryab J.Rizvi,adv.  
Mr.Sunny Choudhary,adv.Mr.Suryanaryana Singh,adv.  
Mr.A.K.Prasad,adv.UPON hearing the counsel the Court made the following  
O R D E R

The office report is that the Ld.counsel for the respondents has already filed the counter affidavit. Viewed in that context, the matter, shall be processed for listing before the Hon'ble Court on its own turn.

(M K HANJURA)  
RegistrarSB  
Signature Not VerifiedDigitally signed by  
Sushma Kumari Bajaj  
Date: 2015.05.14  
16:08:57 IST  
Reason: